

**IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.343 of 1976**

Bibi Azimun Nisa

... .. Appellant/s

Versus

Bibi Salma Khatoon and Ors.

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. M.A.Shahabuddin, Advocate

For the Respondent/s : Mr. Latafathussain Rizvi, Advocate

**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND MALVIYA
ORAL ORDER**

82 29-01-2026

Learned counsel for the appellant submits that there is

no need to file substitution petition.

2. List this case under appropriate heading.

(Ramesh Chand Malviya, J)

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